

to identify their locations remove regional imbalances; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (d) As per the Statement on Industrial Policy tabled in both Houses of Parliament on 24.7.91, eight specific industries have been reserved for the Public Sector. The requirement of the industrial licensing has been done away with for all industrial projects except for a short list of 18 industries. Since licensing requirement has been done away with, it is for the entrepreneur to decide the location of his unit on techno-economic consideration. Annex. III of the Statement lists the high priority industries which are eligible for automatic approval for direct foreign investment upto 51% of the equity

Conversion of lease Hold Lands into Free Hold Lands

4308 PROF. K.V. THOMAS:
SMT. MARAGATHAM CHANDRASEKHAR.
DR. LAKMINARAYAN PANDEYA
SHRIGIRIDHARILAL BHARAGAVA

Will the Minister of URBAN DEVELOPMENT be pleased to state the time by which the Land and Development Office propose to issue draft or detailed instructions regarding conversion of the lease hold lands into free hold lands in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): Pursuant to the orders for conversion of lease hold rights to free hold in respect of plots upto the size of 500 sq. mtr., DDA flats and flats and flats built up by Group Housing Societies on lands

leased by Delhi Development Authority, certain issues have arisen including the scope coverage and detailed modalities for implementing these orders. The matter is under consideration of the Government.

Gas Cracker Industry in Assam

4309. SHRI UDDHAB BARMAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the State Government of Assam has submitted any proposal to the Planning Commission to establish Gas Cracker Industry in Assam;

(b) if so, when the proposal was sent;

(c) whether the proposal has been approved; and

(d) the name of the co-promoters of this industry?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAD): (a) to (c). Letter of Intent has already been granted to the Assam State Industrial Development Corporation for a Gas cracker Complex.

(b) According to the information provided by the State Government of Assam, Co-promoters have not yet been identified.

Sick Industrial Units

4310. SHRI HARADHAN ROY:
SHRI UDDHAB BARMAN

Will the PRIME MINISTER be pleased to state:

(a) the total number of sick industrial units in the country;

(b) the number of units which have been closed,

(c) the number of workers in these sick units;

(d) the number of the sick units, State-wise; and

(e) the category of sick units, size-wise, as per the number of workers employed, whether small scale, medium or large?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.

KURIEN): (a) to (e). Reserve Bank of India compiles data on sick industrial units assisted by banks in the country. As per the latest RBI data (end of September, 1989), 1,86,441 industrial units in the small scale sector and 1,419 industrial units in the Non-small scale sector were sick in the country. State-wise data on the sick industrial units in the small scale and Non-small Scale categories are given in the attached statement

Information regarding number of workers in the sick units is not centrally maintained.

STATEMENT

Statewise data on Non-SSI and SSI sick industrial units as at the end of September, 1989

<i>Sl.No.</i>	<i>States/Union Territories</i>	<i>No. of Non-SSI sick units</i>	<i>No. of SSI sick units</i>
1.	Assam	8	5546
2	Meghalaya	1	86
3.	Bihar	42	5250
4.	A & N Island	1	21
5	Arunchal Pradesh	-	26
6	West Bengal	182	25,648
7	Nagaland	-	33
8.	Manipur	-	1,220
9.	Orissa	21	4 486
10.	Sikkim	-	70
11.	Tnpura	-	423
12.	Uttar Pradesh	82	24,401
13.	Delhi	27	4,260

<i>Sl.No.</i>	<i>States/Union Territories</i>	<i>No. of Non-SSI sick units</i>	<i>No. of SSI sick units</i>
14.	Punjab	29	4,467
15.	Haryana	46	2,179
16.	Chandigarh	22	276
17.	Jammu & Kashmir	1	1,806
18.	Himachal	12	952
19.	Rajasthan	44	11,925
20.	Gujarat	154	6,320
21.	Maharashtra	321	14,497
22.	Goa	15	853
23.	Daman & Diu	1	5
24.	Dadra & Nagar Haveli	1	8
25.	Madhya Pradesh	47	14,675
26.	Andhra Pradesh	121	21,461
27.	Karnataka	77	8,318
28.	Tamil Nadu	130	10,105
29.	Kerala	31	17,021
30.	Pondicherry	3	121
Total		1,419	1,86,441

Amount spent on setting up of industries

4311. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state

(a) the amount allocated for the setting up of medium and large scale industries during current financial year, State-wise; and

(b) the amount proposed to be spent for the setting up of small village industries in the States during same period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P J KURIEN): (a) and (b). The Planning commission provides Central assistance to the States/Union Territories in the form of block